

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001.

No. HHC.1(5-Comp./D.Courts/Website)/2008-I-23707-18
Dated Shimla, the 3rd September, 2015.

From

The Registrar General,
High Court of Himachal Pradesh,
Shimla- 171 001.

To

All the Ld. District & Sessions Judges,
in Himachal Pradesh.

Subject: Display of information on the notice board and website.

Sir,

With reference to the captioned subject, I have been directed to say that with a view to spread awareness amongst the Ld. Advocates and the litigants about the vast utility of SMS services having already been triggered at 10 headquarter of Civil & Sessions Division in Himachal Pradesh, following information is required to be displayed on the notices boards of all courts/ offices and website in your respective Civil & Sessions Division:

“System generated, information about the cases such as date of hearing, adjournment etc., are being given through SMS through Mobile telephones to the Advocates as well as litigants about their cases pending in the Courts situated at 10 headquarters of the Civil and Sessions Divisions in H.P, excluding Shimla. However, in absence of registration of mobile numbers by the Advocates as well as litigants on the CIS 1.0 version being used in such Courts as an Operating System, the vast utility of such SMS services is not being passed on to the Advocates as well as litigants. Therefore, all the Advocates practicing in Courts Subordinate to the High Court of H.P. and the litigants who have pending litigation in such Courts and who are likely to file any case in such Courts, are requested to get their Mobile numbers registered on the CIS 1.0 version of the respective Court being used in the H.P. Judiciary, so that they can draw the fruits of the SMS services being triggered for their benefits”.

Therefore, I have been directed to request your goodself to do the needful on priority basis.

Yours faithfully,



(Partap Singh Thakur)
Central Project Co-ordinator.

Endst. No. As above.

Dated:03.09.2015

Copy forwarded to :

1. Sh. Sajjad Abid, Scientific Officer, NIC, High Court of H.P., Shimla- 171 001, with a request to display conspicuously the above said information on the website of this Registry.


Central Project Co-ordinator.